- (b) Owing to sickness and time & cost overrun due to partial implementation of the Modified Revival Scheme of the Company, it has been facing a critical financial crisis and acute shortage of funds. Some of the major orders also got cancelled or are under arbitration because of which the Company's working capital has been blocked, thereby further aggravating the financial crunch. At present, even statutory liabilities are not being timely paid, resulting in severe defaults. Since non-payment is on account of severe liquidity crunch, no action is contemplated against management of the Company.
- (c) and (d) There is no deliberate diversion of funds, but, the critical funds requirements which are mandatory in nature are being addressed on priority. All out efforts have been made to make all due payments subject to availability of funds.

Revival of Hindustan Photo Films, Ooty

- 889. SHRI RANGASAYEE RAMAKRISHNA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
 - (a) since when the Hindustan Photo Films at Ooty has remained sick and closed;
- (b) whether a revival proposal duly approved by the Parliamentary Standing Committee on Industries and Board for Reconstruction of Public Sector Enterprises was withdrawn from the CCEA;
 - (c) if so, the reasons therefor;
 - (d) whether a revised scheme for revival of this unit is underway; and
 - (e) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) Hindustan Photo Films Mfg. Co. Ltd. at Ooty has been declared sick by BIFR on 23.01.1996. The company is not yet closed.

- (b) and (c) A CCEA Note for Revival of Hindustan Photo Films Mfg. Co. Limited was submitted to Cabinet Secretariat on 14.07.2012. The same was discussed by CCEA in its meeting held on 23.08.2012 and was withdrawn. It was decided to rework an attractive VRS package.
- (d) and (e) Department of Heavy Industry is preparing a VRS package for approval of CCEA.